

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 579 of 2019

IN THE MATTER OF:

Krishna Kumar Mittal

...Appellant

Vs

GRJ Distributors & Developers Pvt. Ltd.

....Respondent

Present:

For Appellant: Mr. Achal Gupta, Advocate.

For Respondent: Mr. Sandeep Bhurana, Mr. Aman Anand and Mr. Parth Kaushik, Advocates for Respondent.

ORDER

28.01.2020 Learned Counsel for the Appellant states that the parties are negotiating settlement and Memorandum of Understanding is already executed by the Respondent. It is stated that the parties have to take further steps for settlement to file the same before this Tribunal. Short time is sought.

List the Appeal in 'Orders' category on **30th January, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)